

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP-93 (ND)/2017

In the matter of :

Renaissance Advanced Consultancy Ltd.

...PETITIONER

SECTION :

Under Section 66

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner /applicant : Mr. Rajeev Kumar , Advocate

For the Respondent/Corporate Debtor : -  
For the R.D./OL : Mr. Manish Raj, Co. Prosecutor,

ORDER

Learned Counsel for the petitioner is present. Ld. representative for the ROC is also present. Heard.

Order reserved subject to clarifications, if any.

*Sd.*

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

*Sd.*

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
06.11.2017